

contribution (12% or as admissible) towards EPF and EPS for all eligible new employees for all sectors for 3 years. Till 28-01-2019, the scheme covered 1.30 lakh establishments and 1.05 crore beneficiaries.

Government has been taking various steps to boost industrial development, capital formation and employment generation in the country like Make in India, Startup India and Ease of Doing Business initiatives. Government has initiated labour reforms to create an enabling environment to facilitate ease of doing business, ease of compliance, transparency, accountability and extending the social security coverage for the unorganised workers.

(d) and (e) To ascertain employment and unemployment situation in the country, National Sample Survey Office (NSSO), Ministry of Statistics and Programme Implementation conducts labour force surveys on employment and unemployment. The last such survey by NSSO was conducted during 2011-12. In addition, Labour Bureau, Ministry of Labour and Employment also conducts surveys on Employment-Unemployment and the last available result is for 2015-16.

The Ministry of Statistics and Programme Implementation (MoSPI) has initiated the Periodic Labour Force Survey (PLFS). The primary objective of PLFS is to measure quarterly changes of key Labour Force Indicators (such as Labour Force Participation Rate (LFPR), Worker Population Ratio (WPR) and Unemployment Rate (UR) in urban area as well as to generate the annual estimates of different labour force indicators both in rural and urban areas.

Sedition charges against JNU student leaders

*32. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi Police has recently filed chargesheet against JNU student leaders for sedition;

(b) if so, the details thereof; and

(c) what are the specific reasons for filing chargesheets after the expiry of three years of the incident?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Delhi Police has filed chargesheet in

case FIR No. 110/16 dated 11.02.2016, under Section 124-A/147/149/120-B/34, IPC, Police Station, Vasant Kunj (North) against some students and leaders of Jawahar Lal Nehru University (JNU) in the Hon'ble Court of Metropolitan Magistrate on 14.01.2019. As reported by Delhi Police, the investigation was exhaustive, involving many accused/suspects, exhibits and witnesses, and hence, the time taken.

Replacing petrol with alternative fuels by 2025

*33. DR. SANJAY SINH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the retail petrol pumps across the country run by State-owned Oil Marketing Companies (OMCs);
- (b) whether there is any policy of Government regarding closure of petrol pumps in the country and replacing petrol with alternative fuels by 2025; and
- (c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Number of Retail Outlets (ROs) run by Oil Marketing Companies (OMCs) across the country as on 01.01.2019 is as below:-

OMC	Number of Retail Outlets across the country
BPCL	14652
IOCL	27459
HPCL	15357
TOTAL	57468

(b) and (c) There is no plan for closure of petrol pumps and replacing them with alternate fuels. However, with an objective of increasing energy security, meeting the emission norms and addressing the environmental issues, the following initiatives have been undertaken by Oil Marketing Companies:-

- (i) Production and blending of ethanol and bio-diesel with Petrol and Diesel respectively.
- (ii) Provision of CNG facility at ROs.
- (iii) Provision of charging stations for Electric Vehicles at ROs.